

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1

ITEM No. 120
IA (IB) No. 11/CB/2024
IA (IB) No. 168/CB/2024
IN
CP (IB) No. 1/CB/2023

Proceedings under Section 7 IBC

IN THE MATTER OF:

Indian Bank
V/S

.....Applicant

KVR Steels Orissa Ltd.

.....Respondent

Order delivered on 24/06/2024

Coram:

Dr. N. V. Ramakrishna Badarinath, Hon'ble Member(J)
Shri Charan Singh, Hon'ble Member(T)

PRESENT:

For the Applicant

Mr. Rajesh Kumar Agrawal, RP.

Ms. Pooja Agrawal, Adv.

For RP.

Mr. Subodh Kumar Agrawal, CA.

For the Respondent

:

ORDER

IA (IB) No. 11/CB/2024:

Ld. Counsel, Ms. Pooja Agarwal, appeared for RP/applicant.

Proof of service notice is not filed.

Matter adjourned to 05.07.2024.

IA (IB) No. 168/CB/2024:

Ld. Counsel, Ms. Pooja Agarwal, appeared for RP/applicant and stated that reason for seeking further extension of CIRP period has been filed.

List the matter on 26.06.2024 for orders.

SD/-

SD/-

Charan Singh
Member (Technical)

Dr. N. V. Ramakrishna Badarinath
Member (Judicial)